

revenue share partners during the current year in Delhi are 1347, while in Mumbai it is 1234.

3. MTNL has signed an MoU with New Delhi Municipal Corporation Smart City Limited (NDMCSCCL) on 18.08.2017, with the objective to provide various services like FTTH, Public Wi-Fi for making NDMC area as a SMART City. The project involves around 2000 FTTH connections in Connaught Place area and approx.150 access points for Wi-Fi enabling.
4. Customer centric Strategies:-
  - To give boost to customer experience, Download Speed of Broadband subscribers is being upgraded to 8 Mbps progressively without any additional cost depending upon feasibility and line parameters.
  - Training is being given to line staff to improve maintenance and installation practices.
  - Refurbishing of 20% Pillars and DPs every year, is planned in phased manner. 1113 Pillar and 4,697 DP in Delhi and 1677 Pillar and 3563 DPs in Mumbai have been refurbished by MTNL in 2017-18. In current year also, total DPs refurbished in Delhi and Mumbai are 19877 and 1860 respectively whereas, 864 and 866 pillars have been refurbished in Delhi and Mumbai respectively.
  - To improve copper pair quality, 81,492 mtr existing Drop wires have been replaced with twisted drop wires or thermo sleeves have been put at open joints at DPs by MTNL in 2017-18. In current year this count has been 41,317 as on 30.09.2018.
  - Proactive Monitoring of Broadband Faults through Radius attempt.

#### **4G spectrum for BSNL**

2625. SHRI BINOY VISWAM: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government has made allotment of 4G spectrum to BSNL;

(b) if so, the details thereof, if not, the reasons therefor; and

(c) the policies, financial assistance and timely expansion of service that Government had undertaken in the last four years to ensure the growth of State-owned telecom company, BSNL?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI MANOJ SINHA): (a) and (b) Bharat Sanchar Nigam Limited (BSNL) was allotted 2x5 MHz (paired) spectrum in the 2100 MHz and 20 MHz unpaired spectrum

in 2500 MHz frequency band in 20 Licensed Service Areas (LSAs) to deploy any technology including 4G services. BSNL also have spectrum allotment in 800 MHz, 900 MHz and 1800 MHz bands on administrative basis. Such administratively allotted spectrum can be liberalised and used to deploy any technology including 4G services.

BSNL has recently applied for allotment of spectrum of 2x5 MHz (paired) in 2100 MHz band in 19 LSAs and for 2x5 MHz (paired) in the 800 MHz band in one LSA (Rajasthan) for deployment of 4G services.

(c) Department of Telecom (DoT) is utilising the strength and competence of BSNL to implement a number of important projects such as providing mobile connectivity in Left Wing Extremism (LWE) affected areas, implementation of comprehensive telecom development plan for Andaman and Nicobar Islands and Lakshadweep Islands through augmentation of satellite connectivity/bandwidth, Optical Fibre Cable based Network for Defence Services (NFS Project), execution of BharatNet Project, execution of comprehensive Telecom Development Plan for the North-Eastern Region for provision of mobile services in uncovered villages in Arunachal Pradesh and two districts of Assam, implementation of transmission media plan for North Eastern Region, Submarine Optical Fibre Project for providing connectivity to the Andaman and Nicobar Islands, setting up of 25000 Wi-Fi Hotspots at Rural Telephone Exchanges of BSNL and setting up of Satellite Gateway.

This improves the capacity utilisation of the organisation, enhances and diversifies the revenue generating avenues while at the same time facilitating the fulfilment of Government objectives.

#### **Processing of mobile number portability**

2626. SHRIMATI VIJILA SATHYANANTH: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it is a fact that TRAI has proposed processing of mobile number portability request through MNP service provider, instead of telecom operator;

(b) if so, the details thereof;

(c) whether it is also a fact that this would curb rejection of subscriber requests to change their network; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI MANOJ SINHA): (a) to (d) Telecom Regulatory Authority of India (TRAI) has notified the Telecommunications Mobile Number Portability (Seventh Amendment)